

**GOVERNMENT OF INDIA  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (Divyangjan)  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 1918  
TO BE ANSWERED ON 14.03.2017**

**Disability Certificate**

**1918. SHRI K.R.P. PRABAKARAN:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government is aware that many of the disability certificates issued by the States are not valid across the country;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the Government has any plan to increase the number of categories of physical disability and if so, the details thereof;
- (d) whether the Government has conducted any survey in all the States across the country to collect data on the number of disabled persons living there; and
- (e) if so, the details thereof and the action taken so far by the Government in this regard?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**

**(SHRI KRISHANPAL GURJAR)**

(a) Yes, Sir.

(b) In order to solve this problem, the Rights of Persons with Disabilities Act, 2016 notified by the Government on 28.12.2016 mandates validity of the disability certificate issued by a certifying authority across the country. Further, the Ministry has developed a web-based software application for issuance of disability certificate along with Unique Identity Card to all persons with disabilities across the country

(c) In the Rights of Persons with Disabilities Act, 2016 notified on 28.12.2016, the following disabilities are recognized as against earlier 7 disabilities:

**1. Physical disability:**

- A. Locomotor Disability, including:
  - (a). Leprosy Cured persons
  - (b). Cerebral Palsy
  - (c). Dwarfism
  - (d). Muscular Dystrophy
  - (e). Acid Attack victim
- B. Visual impairment:
  - (a). Blindness
  - (b). Low vision
- C. Hearing Impairment:
  - (a). Deaf
  - (b). hard of hearing
- D. Speech and language disability

**2. Intellectual disability, including:**

- (a). Specific Learning Disabilities
- (b). Autism Spectrum Disorder

**3. Mental Illness**

---

**4. Disability caused due to**

- (a). Chronic Neurological conditions, such as
  - (i) Multiple Sclerosis
  - (ii) Parkinsons disease
- (a). Blood Disorder
  - (i) Hemophilia
  - (ii) Thalassemia
  - (iii) Sickle Cell disease

**5. Multiple Disabilities including deaf blindness**

(d) & (e) As per Census 2011 there are 2.68 crore persons with disabilities. State-wise population of persons with disabilities is at **Annexure**.

\*\*\*\*

Annexure referred to in reply to part (d) & (e) of the Lok Sabha Unstarred Question No. 1918 for answer on 14.03.2017 regarding "Disability Certificate"

State/UT wise population of persons with disabilities as per Census 2011		
S.No.	State	Total population of persons with disabilities as per Census 2011
a	b	c
1	Andhra Pradesh	1219785
2	Arunachal Pradesh	26734
3	Assam	480065
4	Bihar	2331009
5	Chhattisgarh	624937
6	Delhi	234882
7	Goa	33012
8	Gujarat	1092302
9	Haryana	546374
10	Himachal Pradesh	155316
11	J&K	361153
12	Jharkhand	769980
13	Karnataka	1324205
14	Kerala	761843
15	Madhya Pradesh	1551931
16	Maharashtra	2963392
17	Manipur	58547
18	Mizoram	15160
19	Meghalaya	44317
20	Nagaland	29631
21	Odisha	1244402
22	Punjab	654063
23	Rajasthan	1563694
24	Sikkim	18187
25	Tamil Nadu	1179963
26	Telangana	1046822
27	Tripura	64346
28	Uttar Pradesh	4157514
29	Uttarakhand	185272
30	West Bengal	2017406
31	A&N Islands	6660
32	Chandigarh	14796
33	Daman & Diu	2196
34	D& N Haveli	3294
35	Lakshadweep	1615
36	Puducherry	30189
	<b>Total</b>	<b>26814994</b>